

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:3745  
ANSWERED ON:16.12.2014  
DEFENCE INFRASTRUCTURE PROJECT  
Patil Shri A.T. (Nana)

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether border roads and defence infrastructure within 100 kms of the Line of Actual Control (LAC) has been brought under general approval under the Forest (Conservation) Act, 1980;
- (b) whether clearance of key defence infrastructure project remained pending for the past three to six years for want of environment clearance and if so, the details thereof and the reaction of the Government thereto; and
- (c) the number of border roads and defence infrastructure projects given environment clearance from June 1, 2014 to till date?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) With a view to facilitate creation of requisite road network along the Line of Actual Control (LAC), the Ministry of Environment, Forests and Climate Change vide letter dated 4th July 2014 accorded general approval under Section 2 of the Forest (Conservation) Act, 1980 for diversion of forest land required for (i) construction and widening of two lane roads by the Border Roads Organization (BRO) and other road construction agencies entrusted with the job by the Ministry of Defence, in the area falling within 100 kilometers aerial distance from the LAC and (ii) widening of roads (by the BRO and other road construction agencies) which are identified by the Ministry of Defence as link roads, between Border roads in the area within 100 kilometer aerial distance from the LAC and National Highways /State Highways/Other State Roads.
- (b) No key defence infrastructure project remained pending for the past three to six years for want of Environmental Clearance under the Environment (Protection) Act, 1986.
- (c) After June 1, 2014, only one defence infrastructure projects i.e. sea bird project of Indian Navy was accorded Environmental Clearance under the Environment (Protection) Act, 1986.